

JUDGMENTS FOR THE MONTH OF MARCH, 2012

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	WP(C) 2147/2009	MD. MOZIDUR RAHMAN AKAND @ MOZIDUR RAHMAN @ MD. MOZIDUL RAHMAL AKOND VS THE UNION OF INDIA & ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
2	2 nd	WP(C) 4364/2008	RABINDRA NATH BARMAN VS THE GAUHATI HIGH COURT AND ANR.	Other service matters.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE B.P. KATAKEY
3	7 th	Crl.A. 45/2010	PANKAJ KURI & ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE MR JUSTICE I. A. ANSARI
4	12 th	Crl.A. 173/2008	SRI GANESH CH. ROY @ GANESH ROY VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE THE CHIEF JUSTICE MR. AK GOEL HON'BLE MRS. JUSTICE ANIMA HAZARIKA
5	12 th	CRL.A(J) 38/2009	SRI JITEN KHODAL VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AK GOEL HON'BLE MRS. JUSTICE ANIMA HAZARIKA
6	13 th	CRL.A(J) 54/2009	FIRUJ RAYPUT VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR.A.K.GOEL HON'BLE MR.JUSTICE P.K.SAIKIA
7	13 th	Crl.Pet. 282/2009	MANIK CHANDRA HAZARIKA VS BIBHISON PEGU & ANR	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I. A. ANSARI
8	13 th	Crl.Pet. 404/2010	LAKSHMAN GUPTA VS HEMENDRA LAL BARUA	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
9	13 th	Crl.Pet. 453/2010	SHRI JOGEN CHANDRA GOGOI VS STATE OF ASSAM & ORS.	Other Criminal revisions	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
10	14 th	RSA 63/2001	SHRI BAPURAM BORA AND ORS VS SHRI ANIL BORA AND ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
11	14 th	Crl.Pet. 257/2008	SRI PIYUSH CHAMARIA VS SRI HEMANTA JITANI & ORS	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I. A. ANSARI
12	15 th	MFA 19/2004	NATIONAL INSURANCE CO LTD VS DEBA KUMAR OJAH	Appeals under the Workmen Compensation Act, 1923.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
13	15 th	WP(C) 8554/2004	SAMIR SUTRADHAR VS THE STATE OF ASSAM & ORS	Other Civil Rules.	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
14	16 th	RSA 185/2003	SURYA DAS AND ORS VS PHULO BALA DAS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY

15	16 th	Crl.A. 166/2011	SAFIUR RAHMAN VS STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
16	19 th	CRL.A(J) 169/2005	INSAN ALI VS STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR A.K.GOEL HON'BLE MR JUSTICE C.R.SARMA
17	19 th	CRL.A(J) 141/2007	MD. ABDUL MAJID VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C.R. SARMA
18	20 th	Crl.A. 332/2003	THE STATE OF ASSAM VS RAKHI MIA AND ORS	Appeals against acquittal.	THE HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL THE HON'BLE MR. JUSTICE C.R. SARMA
19	20 th	CRL.A(J) 185/2007	SRI RAJEN DIHINGIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C.R. SARMA
20	20 th	WP(C) 5725/2010	MD. HASMAT ALI VS THE UNION OF INDIA AND ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
21	20 th	WP(C) 6167/2010	MD. GUL @ GOL MAHMMAD VS THE STATE OF ASSAM AND ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
22	20 th	WP(C) 3231/2011	MD. JIBAN UDDIN AHMED @ GIBANUDDIN VS THE UNION OF INDIA AND ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
23	20 th	WP(C) 4601/2011	MD. ABDUL RAHIM VS THE UNION OF INDIA AND ORS	Other land matters.	THE HON'BLE MR. JUSTICE B.K. SHARMA
24	20 th	WP(C) 1343/2012	SANJIB SAIKIA VS THE STATE OF ASSAM AND ORS	Transfer.	THE HON'BLE MR. JUSTICE B.K. SHARMA
25	21 st	RSA 205/2005	SAILENDRA MOHAN GHOSH VS BHAKTA PRAHLAD GHOSH		HON'BLE MRS. JUSTICE ANIMA HAZARIKA
26	21 st	Crl.A. 49/2007	MD. HASMAT ALI AND ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
27	21 st	CRL.A(J) 63/2009	MD. HASMAT ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
28	21 st	WP(C) 5389/2010	MANAGING COMMITTEE OF BENGALI H.S. SCHOOL VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE B.K. SHARMA
29	21 st	WP(C) 5876/2010	NARENDRA NATH DEKA VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
30	21 st	WP(C) 148/2011	KUTUB UDDIN MAZUMDER VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
31	21 st	WP(C) 1059/2011	TIRTHA HAZARIKA VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE B.K. SHARMA

32	21 st	WP(C) 2161/2011	DEBAJYOTI BORPATRA GOHAIN VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
33	21 st	WP(C) 2501/2011	HABIBAR RAHMAN VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE B.K. SHARMA
34	21 st	WP(C) 3377/2011	MOSLEM UDDIN AHMED VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
35	21 st	WP(C) 3672/2011	DILIP KUMAR KANGSA BANIK VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
36	21 st	WP(C) 3921/2011	TARUN CHANDRA NATH VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
37	21 st	WP(C) 4084/2011	SMTI RUNU SAIKIA VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
38	21 st	WP(C) 4836/2011	TRINAYAN CHANDRA DUTTA VS THE STATE OF ASSAM AND ORS	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
39	21 st	WP(C) 4922/2011	LABANYA CHUTIA VS THE STATE OF ASSAM AND ORS	Other service matters.	THE HON'BLE MR. JUSTICE B.K. SHARMA
40	21 st	WP(C) 5010/2011	BARENDRA ROY VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE B.K. SHARMA
41	21 st	WP(C) 5443/2011	SYED ANISHER RAHMAN VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE B.K. SHARMA
42	21 st	WP(C) 5460/2011	MRS. DEEPALI KALITA VS THE STATE OF ASSAM AND ORS	Salary and allowances.	THE HON'BLE MR. JUSTICE B.K. SHARMA
43	21 st	WP(C) 5656/2011	RANADHIR GOSWAMI VS THE STATE OF ASSAM AND ORS	Other service matters.	THE HON'BLE MR. JUSTICE B.K. SHARMA
44	21 st	WP(C) 5934/2011	MRS. DEEPALI KALITA VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE B.K. SHARMA
45	21 st	WP(C) 6479/2011	THE ASOM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
46	21 st	WP(C) 46/2012	SARBESWAR KALITA VS THE STATE OF ASSAM AND ORS	Other service matters.	THE HON'BLE MR. JUSTICE B.K. SHARMA
47	21 st	WP(C) 392/2012	CHANDMOHAMMAD ALI VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE B.K. SHARMA
48	21 st	WP(C) 425/2012	ABHOY KUMAR BHAGAWATI VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE B.K. SHARMA
49	21 st	WP(C) 445/2012	KUTUB UDDION MAZUMDER VS THE STATE OF ASSAM AND ORS		THE HON'BLE MR. JUSTICE B.K. SHARMA
50	21 st	WP(C) 761/2012	SYED ANISHER RAHMAN VS THE STATE OF ASSAM	Other service matters.	THE HON'BLE MR. JUSTICE B.K. SHARMA
51	22 nd	CRL.A(J) 30/2006	RUPESWAR TANTI VS THE STATE OF ASSAM	Sect-376 IPC- evidentiary value of the victim woman	HON'BLE MR. JUSTICE B. D. AGARWAL

				and defense witness to be treated at par with prosecution witness	
52	22 nd	Crl.Pet. 433/2011	CHITTA RANJAN PURKAYASTHA VS THE STATE OF ASSAM AND ANR	Section 197 of the Code of Criminal Procedure- Sanction for prosecution against public servant when required.	HON'BLE MR. JUSTICE B D AGARWAL
53	23 rd	LA.App. 35/2002	MUSSTI AISHA KHATUN VS STATE OF ASSAM & ORS	Appeals against Original Decrees.	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
54	23 rd	LA.App. 36/2002	MD SAFIOUR RAHMAN VS STATE OF ASSAM & ORS	Appeals against Original Decrees.	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
55	23 rd	Crl.A. 238/2004	SACHIDHAR BURAGOHAIN AND ORS. VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE MR. JUSTICE B. D. AGARWAL
56	23 rd	Mat.App. 28/2009	SMT. BULBUL SHARMA VS BIJAY KR. SHARMA	Appeals against Original Decrees.	THE HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL THE HON'BLE MR. JUSTICE C.R. SARMA
57	26 th	CRP 73(AT)/2011	SHRI UTPAL SUTRADHAR VS THE UNION OF INDIA & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
58	27 th	Crl.A. 41/2003	SMTI MANDIRA NANDI VS DILIP KUMAR BARUA	Police custody torture - sensitised appreciation of evidence emphasized	HON'BLE MR. JUSTICE B D AGARWAL
59	27 th	CRL.A(J) 81/2005	AINUL HAQUE LASKAR @ KATAI VS THE STATE OF ASSAM		THE HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL THE HON'BLE MR. JUSTICE C.R. SARMA
60	27 th	WP(C) 406(AT)/2011	SRI BABUL KUMAR DAS VS THE STATE OF TRIPURA & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA
61	29 th	CRL.A(J) 143/2005	SMTI PURNIMA DEY VS THE STATE OF ASSAM		HON'BLE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C.R. SARMA
62	29 th	Crl.A. 278/2005	SHRI KALICHARAN KOIBORTA AND ANR VS THE SATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C R SARMA
63	30 th	WP(C) 367(AT)/2011	TAPAN KUMAR DAS & ORS. VS THE TRIPURA GRAMIN BANK & ORS.		THE HON'BLE MR. JUSTICE B. K. SHARMA
64	30 th	WP(C) 140(AT)/2012	SRI MANAS MUKHERJEE VS THE STATE OF TRIPURA & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA